

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 19 & 1 of 2013

Dated : 25th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Kerala State Electricity Board

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant (s): Mr. M.T. George

Counsel for the Respondent(s): Mr. Ramesh Babu

ORDER

We have heard the learned counsel for the parties.

Post these matters for further hearing on **23.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt